

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-325
IB-1587/ND/2019

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

Vs.

M/s. M.K.S Oil Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 05.11.2019

CORAM:

MS. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Manish Raghav

For the Respondent

: Adv. Nandini Nagar and Adv. Saurabh Kalia

ORDER

Arguments heard. Reserved for orders.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(INA MALHOTRA)
MEMBER (J)